

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 23/RP/2024**

Subject : Review of the order dated 16.4.2024 in Petition No. 450/GT/2020 in respect of the revision of tariff of Tanda Stage-I (440MW) for the period 2014-19.

Petitioner : NTPC

Respondent : UPPCL

Date of Hearing : **26.9.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Ms. Sanjeevani Mishra, Advocate, NTPC  
Shri Kartikeyan Murugan, Advocate, NTPC

**Record of Proceedings**

During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions on the issue of double accounting of the additional capitalization claimed pertain to PAT-related works.

2. None appeared on behalf of the Respondent despite notice.
3. The Commission, after hearing the learned counsel, directed the Petitioner to submit clarification on the following, after serving a copy to the Respondent, on or before **15.10.2024**:
  - a) *Details of the target set for the base year as per the PAT scheme and the corresponding target achieved by the Petitioner, along with the benefits for the same passed on to the beneficiaries?*
4. Subject to the above, the order in the petition was reserved.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

